SHRI M. P. SAKSENA: May I know, Sir, the name of the Indian representative in the Convention 1948?

SHRI C. C. BISWAS: The Deputy High Commissioner of India in London Mr. R.S. Mani, I.C.S., represented India at the Conference.

PRESENTATION OF PETITIONS ON THE PREVENTIVE DETEN-TION (SECOND AMENDMENT) BILL, 1952

SHRI P. C. BHANJ DEO (Orissa): May I crave your kind permission, Sir, for presenting 94 petitions signed

by 740 petitioners regarding the Preventive Detention (Second Amendment) Bill, to the Council?

MR. DEPUTY CHAIRMAN: The hon. Member can hand them over to the Secretary. They will be handed over to the Petition Committee.

The House stands adjourned till 8.15 a.m. tomorrow.

> The Council then adjourned till a quarter past eight of the clock on Friday, the Sth August 1952.